

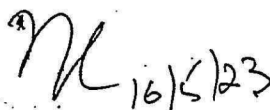
OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made with immediate effect :

S N	Name & Emp. Code of the Official	From	To
1.	Gurdeep EC: 54611577 (Newly Appointed)	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nisha Saxena, Ld. District Judge (Commercial Court)-04 Distt: Central THC	Desg: Peon Role: Orderly Posting: Attached with Ms. Nisha Saxena, Ld. Officer on Special Duty (Rules and Litigation), Hon'ble High Court of Delhi, New Dehi (On diverted capacity)
2.	Surender Kumar EC: 72181914 / 10590	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Nisha Saxena, Ld. District Judge (Commercial Court)-04 Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch- III Distt: Central THC
3.	Prashant Mishra EC : 83076646 (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admn. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Himanshu Tanwar, Ld. MM-10 Distt: South-East Saket

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Sunil Shah, Naib Nazir, EC : 90905, presently posted in the Court of Sh. Kartik Taparia, Ld. Civil Judge – 02, Central, THC is hereby directed to look after the work of Ms. Priyanka Rajpoot, Ld. CCJ-cum-ARC, Central, THC, Delhi in addition to the work already assigned to him as an interim measure till the joining of regular Naib Nazir posted therein i.e. Sh. Sushil Kumar or till further orders whichever is earlier.



(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 22206-246 /ADMIN-III/F.1(3)/Central/P&T/2023

Dated, Delhi the.....1.6.MAY 2023

Copy forwarded for information and necessary action to :-

1. The Worthy, Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
3. The Ld. Officers/Officer-In-Charges concerned.
4. The DDO, Accounts Branch, Central, THC, Delhi for further necessary action, as per rules.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
7. The Officials concerned for immediate compliance.
8. Dealing Officials, Layers and ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. Dealing Officials, Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi with the direction for uploading the said order on the official Website of District Court.


PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI